

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

WORKSHOP ON - KEY ISSUES RELATING TO THE ANTI-CORRUPTION LAWS
(Through online and other modes of communication)

DATE: 2nd December, 2023

SCHEDULE

SESSION	TIME	TOPICS
I	10.30 am to 10.35 am	Introduction of the Workshop & prefatory remarks By: Director, MPSJA
II	10.35 am to 12.00 noon	An overview of Prevention of Corruption Act, 1988 <i>Followed by open interaction</i> By: Shri Padmesh Shah, Additional Director, MPSJA
III	12.00 noon to 1.30 pm	Key issues relating to Investigation under Prevention of Corruption Act, 1988 <i>Followed by open interaction</i> By: Shri Mukesh Tiwari, Assistant Director, Directorate of Enforcement, Delhi Zone
LUNCH BREAK (1.30 pm to 2.15 pm)		
IV	2.15 pm to 3.15 pm	Prevention of Corruption Act, 1988 – Defence perspective and comparative study of Amendment Act, 2018 <i>Followed by open interaction and valedictory session</i> By: Shri Deepesh Joshi, Advocate, Bhopal

Note: The Schedule is subject to change as per exigencies.

DIRECTOR